



SL. No.8

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: SHRI. RAJEEV BHARDWAJ – HON'BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.11.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) 1841/2023 in Company Petition IB/312/2022
NAME OF THE COMPANY	Sudheer Infrastructure Ltd
NAME OF THE PETITIONER(S)	KLN Minerals Pvt Ltd
NAME OF THE RESPONDENT(S)	Sudheer Infrastructure Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC) 1841/2023

Present: Ld. Counsel Mr. Vamshi Krishna for the Applicant.

This application has been moved under Section 12-A for withdrawal of the Petition on the grounds that both parties have settled the matter in view of the settlement agreement dated 14.11.2023. Accordingly, permission is granted to withdraw the petition and therefore, the Company Petition IB/312/2022 is dismissed as withdrawn. Accordingly, this application is allowed and disposed of.

Liberty is being given to the Operational Creditor to approach this Authority, if conditions of the settlement are violated.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)